

CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 10.10.2017

O.A./260/690/2011

DUTIBAMAN SAHOO

-V/S-D/O POST

ITEM NO:12

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	Mr. J. K. Nayak, Ld. counsel for the respondents submitted that the applicant has been already removed from service on 21.09.2014, on culmination of departmental proceedings. It seems that the applicant is not taking any steps to pursue the litigation and today also the applicant is absent.
	The O. A is hence dismissed for default. (DR. MRUTYUNJAY SARANGI) (SUSHSANTA KUMAR PATTNAIK) MEMBER (A) MEMBER (J) pms